Assembly Business

Un-Starred Assembly Question No. 74

From

The Additional Chief Secretary to Government of Haryana,

Development and Panchayats Department, Chandigarh.

To

Secretary Haryana Vidhan Sabha,

Chandigarh.

Memo No. PRC /2023/ dated

Subject: Un-Starred Assembly Question No. 74 asked by the Sh. Varun Chaudhary, MLA:-Mullana.

Please find enclosed 50 copies of reply (both in English & Hindi) to the Un-Starred Assembly Question No. 74 asked by Sh. Sh. Varun Chaudhary, MLA:-Mullana. This question is listed on 18.12.2023.

DA/As Above. Deputy Superintendent (I)

for Additional Chief Secretary to Government of Haryana,

Development & Panchayats Department, Chandigarh.

Endst No.PRC/2023/ dated 15-12-2023

The copies of above reply as mentioned against each are forwarded to the following for information and necessary action please:-

1. The Private Secretary to Hon’ble Chief Minister, Haryana. 15 Copies

2. The Private Secretary to Dev. & Panchayats Minister Haryana. 10 Copies

3. The Chief Secretary to Government of Haryana (Pol. Branch). 6 Copies

4. The Secretary to Governor of Haryana, Chandigarh. 2 Copies

5. The Private Secretary to Chief Secretary Haryana, Chandigarh. 2 Copies

6. The Director, Public Relation Department Haryana, Chandigarh. 5 Copies

7. The Private Secretary to Additional Chief Secretary to Government

of Haryana, Development and Panchayats Department. 1 Copies

8. The Deputy Director, Legal H.Q. 1 Copies

9. PS to Director General, Dev. & Panchayats, Haryana, Chd. 1Copies

DA/As Above. Deputy Superintendent (I)

for Additional Chief Secretary to Government of Haryana,

Development & Panchayats Department, Chandigarh.

**Development Works Under C.M. Announcement**

**74. SH. VARUN CHAUDHRY (Mullana)** :Will the Chief Minister be pleased to state the status of CM announcement number 25284 for development works worth five crores in Mullana Assembly Constituency togetherwith the reasons for not laying foundation/inauguration stones of works started/completed as being done in other Assembly constituencies?

**MANOHAR LAL, CHIEF MINISTER**

Sir, the present status of development works in Mullana Assembly Constituency under CM Announcement number 25284 is as under :-

|  |  |  |  |  |  |  |
| --- | --- | --- | --- | --- | --- | --- |
|  |  | | | **(Amount : Rs. in Lakh)** | | |
| **Name of Constituency** | **Financial Status** | | | **Physical Status** | | |
| **Amount Sanctioned** | **Amount Released** | **Expenditure** | **No. of works sanctioned** | **No of works completed** | **No. of works in progress** |
| Mullana | 359.23 | 354.23 | 305.30 | 76 | 64 | 12 |

AAction on laying foundation/inauguration stones of development works is being taken as per the policy of the State Government.

**eq[;ea=h ?kks’k.kkvksa ds vUrxZr fodkl dk;Z**

74**. Jh o:.k pkS/kjh ¼eqykuk½ %**

D;k eq[;ea=h d`i;k crk,axs fd eqykuk fo/kkulHkk fuokZpu{ks= esa 5 djksM+ dh jkf”k ds fodkl dk;ksaZ ds fy, eq[;ea=h ?kks’k.kk la[;k 25284 dh fLFkfr D;k gS rFkk dk;ksaZ ds “kq: djus@iwjk djus ds fy, f”kykU;kl@mn~?kkVu u djus ds dkj.k D;k gSa tSls fd vU; fo/kkulHkk fuokZpu{ks=ksa esa fd;k tk jgk gS \

**euksgj yky] eq[; ea=h**

Jheku~ th] eq[;ea=h ?kks’k.kk 25284 ds vUrxZr eqykuk fo/kkulHkk fuokZpu{ks= esa fodkl dk;ksaZ dh orZeku fLFkfr fuEukuqlkj gS %&

|  |  |  |  |  |  |  |
| --- | --- | --- | --- | --- | --- | --- |
|  |  | | | **¼jk”kh yk[k :0 esa½** | | |
| **fo/kkulHkk fuokZpu{ks=** | **foRrh; fLFkfr** | | | **HkkSfrd fLFkfr** | | |
| **Lohd`fr jkf”k** | **tkjh jkf”k** | **[kpZ dh xbZ jkf”k** | **Lohd`r dk;ksaZ dh la[;k** | **iw.kZ dk;ksaZ dh la[;k** | **izxfr/khu dk;ksaZ dh la[;k** |
| eqykuk | 359.23 | 354.23 | 305.30 | 76 | 64 | 12 |

jkT; ljdkj dh uhfr ds vuq:i fodkl dk;ksaZ ds f”kykU;kl@ mn~?kkVu dh dk;Zokgh dh tk jgh gSA